

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.] B. Dhanaraj -	~ to Rm	- B. Dhanaraj.
2) M.K. PREETHA. for KSR & CO.	for. Petitioners.	M.K. Preetha.

ORDER

Counsels for both the parties are present and submitted that the mediation process is going on and prayed for more time. At request, time is enlarged. Put up on **10.11.2017** at **10.30 A.M.**

- sd -
MEMBER (TECHNICAL)
ghk

- sd -
MEMBER (JUDICIAL)